### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## LOK SABHA UNSTARRED QUESTION NO. 2761 TO BE ANSWERED ON 03.08.2022

#### PROTECTION TO SLUM CLUSTERS ALONG RAILWAY TRACKS

2761. PROF. RITA BAHUGUNA JOSHI:

**DR. HEENA GAVIT:** 

DR. SHRIKANT EKNATH SHINDE:

DR. KRISHNA PAL SINGH YADAV:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government plans to relocate and rehabilitate the slum clusters located along the railway tracks;
- (b) if so, the details thereof;
- (c) whether the Government plans to provide some protection to the slum clusters located along the railway tracks;
- (d) if so, the details thereof;
- (e) whether the Government plans to provide proper sanitation facilities to the people living in the slums along the railway tracks; and
- (f) if so, the details thereof?

#### **ANSWER**

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) & (b): No, Sir. There is no provision of rehabilitation of slum clusters in Railway Act whose Section 147 only provides for eviction of unauthorized

occupants from railway's land. Housing is a State Subject and responsibility for providing alternative sites for rehabilitation / resettlement as well as bearing cost for the same, vests with the State Governments or the Urban Local Bodies concerned.

(c): No, Sir.

(d): Does not arise.

(e): No, Sir.

(f): Does not arise.

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